

1	2	3
U.Ts.		
1. Andaman and Nicobar Islands		33.33
2. Arunachal Pradesh		250
3. Chandigarh		337
4. Dadra and Nagar Haveli		17.74
5. Delhi		1787
6. Goa, Daman and Diu		260
7. Lakshadweep		30
8. Mizoram		154
9. Pondicherry		178
Total : UTs		3047.07
Total : States and UTs.		31857.07

Subsidy to States for Construction Assistance for Rural Workers

334. SHRI G.M. BANATWALLA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government provide any subsidy to State Governments in respect of their schemes for construction assistance for rural workers ;

(b) if so, the rate at which this subsidy is allotted to different States and the quantum of assistance per house provided by these States ;

(c) whether the Planning Commission in its review of such schemes, has considered that there is justification for enhancing the rate of subsidy provided by Government ;

(d) whether Government will consider enhancing the rate of subsidy especially to

encourage the higher outlays for this important scheme ; and

(e) if so, details in this respect and if not, reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Housing being a State subject all social Housing Schemes are being dealt with by the States/UTs. Scheme of allotment of house-site to rural landless workers is part of the revised 20-Point Programme. However, the Central Govt. give block grants which are not tied to any such schemes.

(b) The Central Govt. has fixed the norm of subsidy of Rs. 500/- per family as construction assistance.

(c) to (e). The matter is under the active consideration.

Acceptance of Second Mortgage by HUDCO

335. SHRI G.M. BANATWALLA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether HUDCO accepts mortgage on the property pledged to them for raising the first loan ;

(b) if not, whether HUDCO is aware that such second mortgage is acceptable to L.I.C. provided that the value of property exceeds the amount of loan ;

(c) whether the system of secondary mortgage will also be adopted by HUDCO in order to augment the housing activity ; and

(d) if not, reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). According

to HUDCO's norms of financing, the value of properties mortgaged for the loan should not be less than 133.1/3% of the loan outstanding at any point of time. As far as HUDCO is concerned, wherever the value of properties mortgaged are adequate to cover more than one loan, HUDCO accepts second or subsequent mortgage on the properties already mortgaged to it.

Universities of Fisheries and Forestry

336. SHRI AMARSINH RATHAWA :
SHRI CHINTAMANI JENA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government will consider to establish fullfledged Central Universities of Fisheries and Forestry in the country ;

(b) if so, by when these Universities are likely to be established and in which State ; and

(c) the present system to educate the people in regard to fisheries and forestry ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir. However, the Indian Council of Agricultural Research has taken a decision to develop a deemed to be University around the existing fisheries Institutes of the Council by suitably strengthening the Institutes through additional staff, necessary infrastructural facilities including fish farms, formulation of post-graduate and doctoral programmes especially in basic and fundamental subjects.

There is no proposal for establishment of a forestry University under the ICAR system and also under Ministry of Agriculture. However a proposal to make the Forest Research Institute and Colleges, at Dehra Dun, a University or a Deemed University is under consideration.

(b) In view of the information furnished under first para of (i), the question of establishment of Central University of Fisheries does not arise. Since no decision has yet been taken, it is not

possible to indicate the date by which the Forest Research Instt. and College will be made into a University or a deemed University.

(c) Under the present system of fisheries education, the State Governments have been conducting various low level courses for training technical personnel required to man the fisheries departments. In addition, some States are offering fisheries as a special subject in the fisheries technical high school. The Central Institute of Fisheries Nautical and Engineering Training under the Ministry of Agriculture is conducting various courses for technical personnel. There are five fisheries colleges under the Agricultural Universities which have a capacity of about 150 under-graduates and 20 post-graduates. The Central Institute of Fisheries Education, Bombay, has been offering a two-year post-graduate diploma course mainly for inservice personnel, in addition to certificate training course in inland fisheries administration, fisheries extension and fisheries operatives. The Central Marine Fisheries Research Institute has been conducting post graduate programmes in mariculture leading to Master's and Ph.D. degrees in mariculture under the Centre for Advanced Studies in Mariculture. All the four Fisheries Institutes under the ICAR also conduct short-term training courses in special subjects from time to time.

Under the Ministry of Agriculture, there is no system to educate people in forestry. However, in-service training to forest officials of different levels is given by the training institutes run by the Central Government as well as by the State Governments. There is only one forestry college at Ranchi under the Agricultural University system with an admission capacity of 50 students. Facilities for post-graduate education in this discipline are available at Himachal Pradesh Agricultural University.

Forestry Plan

337. SHRI AMARSINH RATHAWA :
Will the Minister of AGRICULTURE be pleased to state :

(a) the forestry plan of Government of